

tions appearing in responsible newspapers would be scrutinised and investigated; and

(b) if so, what is the decision and how it will be given effect to?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI JAISUKHLAL HATHI): (a)
Yes, Sir.

(b) The recommendation has been accepted. The form and nature of inquiry would be course be determined according to the nature of each case. Suitable instructions in this connection have been issued to the Ministries etc.

614. [Transferred to the 21st
December, 1964.]

CODE OF CONDUCT FOR MINISTERS

615. SHRI RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Code of Conduct for Ministers adopted by the Union Government has been put into effect;

(b) if so, the number of Central Ministers who have so far furnished details of their assets;

(c) the reasons why others have not complied with the one month provision laid down in the code for furnishing such information; and

(d) the number of States which have so far adopted the Code of Conduct for Ministers?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI JAISUKHLAL HATHI): (a)
Yes, Sir.

(b) Central Ministers—46.

Parliamentary Secretaries—5.

(c) The Code requires a Minister only to furnish a declaration regarding his assets and liabilities annually by the 31st March. The Ministers were no doubt informed on 29th

October 1964 that the initial statement was expected to be given within one month, but the period of one month was obviously too short in some cases.

(d) According to information available five States including Union Territories have adopted the Code.

616. [Transferred to the 23rd
December, 1964.]

†NATAK AKADEMI AWARDS

638. SHRI RAM SINGH: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Sangeet Natak Akademi awards have twice been declined by two renowned artistes of India;

(b) if so, whether Government propose to make an enquiry into the matter; and

(c) if so, what steps have so far been taken in this connection?

THE MINISTER OF EDUCATION
(SHRI M. C. CHAGLA): (a) to (c) The Sangeet Natak Akademi is an autonomous body. But necessary inquiry will be made and a statement will be laid on the Table of the House.

12 NOON

CALLING ATTENTION TO A MAT- TER OF URGENT PUBLIC IMPOR- TANCE

SATYAGRAH LAUNCHED BY THE REPUBLICAN PARTY OF INDIA ON DECEMBER 6, 1964, AND ARRESTS IN CONNECTION THEREWITH

SHRI B. K. GAIKWAD (Maharashtra): Sir, I beg to call the attention of the Minister of Home Affairs to the satyagraha launched by the Republican Party of India on December 6, 1964, and the country-wide arrests of persons taking part in the satyagraha.

†Transferred from the 22nd December, 1964.